(To be published in Delhi Gazette Part-IV Extra-ordinary) GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS) 8<sup>TH</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI – 110002.

No.F.6/68/2010-Judl. 607-606

Dated: 26/5/2011

## **NOTIFICATION**

**No.F.6/68/2010-Judl.** - Hon'ble Mr. Justice Ajit Bharihoke, Hon'ble Mr. Justice Vinay Kumar Jain, Hon'ble Ms. Justice Indermeet Kaur Kochhar and Hon'ble Mr. Justice Anil Kumar Pathak have assumed charge of their office as Additional Judges of Delhi High Court from the forenoon of 14<sup>th</sup> May, 2011.

By order and in the name of the Lt. Governor of the National Capital Territory of Delhi

-Sd-

(Tarun Sahrawat) Addl. Secretary (Law, Justice & LA)

No.F.6/68/2010-Judl./60/-606 Copy forwarded to the following:-

Dated: 26 5 2011

1. The Joint Secretary to the Govt. of India, Ministry of Law, & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to notification No. K-13017/04/2009-US.I dated 14.12.2009.

2. The Registrar General, High Court of Delhi, New Delhi.

3. The Spl. Secretary (GAD), Govt. of Delhi in duplicate with Hindi version for publication in Delhi Gazette with the request that 5 copies of Gazette may be sent to this department for official use.

4. The Pay & Accounts Officer No. XIV, Govt. of N.C.T. of Delhi, Fire Brigade Building, Shankar Road, Delhi.

- Record Officer under Section 4 of RTI Act, 2005, LJ&LA Department, GNCT of Delhi.
- 6. Guard file.

-Scl -

(Tarun Sahrawat) Addl. Secretary (Law, Justice & LA)